

### List of Industries who delay deliveries of Plants and Equipment

6957. SHRI K. PRADHANI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to draw up a list of large and medium industries which undertake to supply plants and equipment for various projects but delay the deliveries upsetting the commissioning schedules of priority sector projects like cement; and

(b) if so, what steps Government propose to take against the defaulting companies responsible for delayed commissioning of various projects?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). There is no proposal to draw up such a list. The delivery schedule of the equipment is generally governed by a contract between the project and the machinery supplier. Such a contract normally includes penalty clauses for delayed supplies. Whenever complaints are received about delayed deliveries of plant and equipment, the matter is taken up with the concerned suppliers with a view to speeding up the deliveries.

### Taking over of Punalur Paper Mills Ltd., Cochin

6958. DR. A. U. AZAMI: Will the Minister of INDUSTRY be pleased to state:

(a) what is the licenced capacity of Punalur Paper Mills Limited, Cochin, Kerala;

(b) whether it is a fact that the production of paper has been fast declining; if so, the reasons therefor;

(c) whether a demand has been made for early take-over of the Company in which large number of Public Financial Institutions have stake and investments; and

(d) if so, the details thereof and proposed action of the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b) The licensed capacity of Punalur Paper Mills Ltd., Kerala is 33,000 tonnes per annum and the production in the last 3 years has been as follows:—

Year	Production (in tonnes)	% of capacity utilisation
1977 . . .	14,567	44.1%
1978 . . .	14,628	44.32%
1979 . . .	12,242	37.0%

It is reported that the decline in production is due to industrial disputes, non-availability of adequate raw materials and an accidental fire in the factory which damaged the equipment.

(c) and (d). There is no proposal at present for taking over the management of the company.

### बंगला देश से अवैध प्रवेश

6959. श्री एस. बी. सिबनल: क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) जनवरी 1980 से अब तक कितने व्यक्तियों ने अवैध रूप से सीमा पार करके बंगलादेश से भारत में प्रवेश किया है;

(ख) बंगलादेश में रह रहे कितने पाकिस्तानी राष्ट्रकों ने उपयुक्त अवधि में भारत में प्रवेश किया है;

(ग) क्या सीमा सुरक्षा बल द्वारा निरंतर गस्त लगाने और निगरानी के बावजूद इन व्यक्तियों का भारत में प्रवेश करना जारी है; और

(घ) यदि हां, तो सरकार द्वारा इस मामले में किन विशेष प्रयासों पर विचार किया जा रहा है?